

11. order Dated 03.12.99.

At request adjourned to 04.12.99
for hearing and final disposal at
the stage of admission.

Member (J).

12. Order dated 7.12.99

Mr. Rath, counsel for the applicant
and Mr. V. B. Nohapatra, learned additional standing
counsel for the Deptt. Present. On behalf of
the applicant, a memo has been filed seeking
permission to withdraw this OA. Heard. OA is
disposed of as withdrawn. No costs.

Member (Judt.)

For Admission.

Bench.

Referred 7.12.99

Copy of order
may be given to
both the counsels.

20/12/99
S-O. (J)